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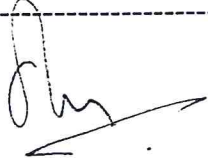
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/148/2017  
NAME OF THE PETITIONER : S.G. LOGISTICS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. OVIA, FCS S.G. Logistics P. Ltd	R. OVIA, FCS. Practising Company Sec.	
2.	B. Sarath babu for ROC,	Respondent ROC. B. Sarath	

**ORDER**

Ms R Ovia, PCS representing the petitioner present and made her submissions.  
Shri B Sarath Babu, proxy representing the ROC present and prayed time for  
filing report. He is directed to file report and furnish copy of the same to the other  
side. Time extended at request for hearing submissions of the ROC. Put up on  
27.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)